

Mr. Speaker: Those hon. Members who desire to have copies can have them.

12:25 hrs.

MESSAGE FROM RAJYA SABHA

Secretary: Sir, I have to report the following message received from the Secretary of Rajya Sabha:—

"In accordance with the provisions of sub-rule (6) of rule 162 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to return herewith the Appropriation (Railways) No. 2 Bill, 1962, which was passed by the Lok Sabha at its sitting held on the 4th May, 1962, and transmitted to the Rajya Sabha for its recommendations and to state that this House has no recommendations to make to the Lok Sabha in regard to the said Bill."

12:25½ hrs.

ELECTIONS TO COMMITTEES

CENTRAL ADVISORY BOARD OF ARCHAEOLOGY

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): I beg to move the following:

"That in pursuance of paragraph 1(h) of the Ministry of Scientific Research and Cultural Affairs Resolution No. F. 11-7/60-C-I, dated the 30th March, 1961, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Board of Archaeology, subject to the other provisions of the said Resolution".

538 (A) LSD—5.

Mr. Speaker: The question is:

"That in pursuance of paragraph 1(h) of the Ministry of Scientific Research and Cultural Affairs Resolution No. F. 11-7/60-C—1, dated the 30th March, 1961, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Central Advisory Board of Archaeology, subject to the other provisions of the said Resolution."

The motion was adopted.

ADVISORY FOR NATIONAL ATLAS AND GEOGRAPHICAL NAMES

The Deputy Minister in the Ministry of Scientific Research and Cultural Affairs (Dr. M. M. Das): Sir, I beg to move:

"I had in pursuance of the Ministry of Scientific Research and Cultural Affairs Resolution No. 15-226/60-S-II, dated the 23rd March, 1961, as amended by Resolution No. 15-226/60-S-II, dated the 22nd May, 1961, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Advisory Board for National Atlas and Geographical names for a term of three years commencing from the date of notification in the Official Gazette, subject to other provisions of the said Resolution."

Mr. Speaker: The question is:

"That in pursuance of the Ministry of Scientific Research and Cultural Affairs Resolution No. 15-226/60-S-II, dated the 23rd March, 1961, as amended by Resolution No. 15-226/60-S-II, dated the 22nd May, 1961, the members of Lok Sabha do proceed to elect, in such manner as the Speaker may direct, two members from among themselves to serve as members of the Advisory Board

[Mr. Speaker].

for National Atlas and Geographical names for a term of three years commencing from the date of notification in the Official Gazette, subject to other provisions of the said Resolution."

The motion was adopted.

12.28 hrs.

DEMANDS FOR GRANTS—*contd.*

MINISTRY OF EXTERNAL AFFAIRS—*contd.*

Mr. Speaker: The House will now proceed with the further discussion and voting on the Demands for Grants under the control of the Ministry of External Affairs, and also further discussion on the Cut Motions printed on separate lists moved on the 12th May, 1962.

Out of seven hours, one hour and twenty-five minutes were taken up on Saturday, and there are five hours and thirty-five minutes remaining. And that is exactly the time that we have till six o'clock. I will request the hon. the Prime Minister to reply at about 4-30 p.m. Will that be all right?

The Prime Minister, Minister of External Affairs and Minister of Atomic Energy (Shri Jawaharlal Nehru): I hope I shall not take so much time.

Mr. Speaker: Then I can call him at 5 or 5-15.

Shri Jawaharlal Nehru: I would require at least an hour.

Mr. Speaker: Then I will request him to speak at five o'clock. Shri D. C. Sharma might now continue his speech.

Shri D. C. Sharma (Gurdaspur): Mr. Speaker, I was submitting very respectfully on Saturday that it does not become us to speak slightly of the honourable men who have presided over our foreign missions abroad and

of the members of our delegations to the U.N. Our foreign missions have been presided over by such eminent persons as Dr. S. Radhakrishnan, Shrimati Vijayalakshmi Pandit, Shri K. P. S. Menon. And even today there are some younger men who are doing their job splendidly, men like Mian Azim Hussain and Shri R. K. Nehru. In the same manner, our delegations to the U.N. have been manned by a great constitutional expert like Shri G. S. Pathak and an eminent jurist like Shri P. N. Saprú. Therefore, I believe that so far as these two things are concerned, we have been fortunate in finding persons of such eminence and calibre to do these things.

✓ But I will be failing in my duty if I do not give expression to the concern which this House has been expressing every now and then about our external publicity. In the report that has been given to us there are four long paragraphs on external publicity and they make a very good story. But when one analyses them one finds that most of this publicity has been along routine and stereotyped lines. I do not think that by means of this publicity we can project India and its policy and its plan as effectively in the other countries of the world as we should do. I therefore, think that our external publicity must be given a new face lift. We must find ways and means of putting a little more dynamism, a little more drive, a little more imagination into this service. One of the most disheartening things about this Publicity service is that though it is stated in the Report that its gradual integration has been taken up since 1959, I find that most of the members of the External Publicity Service are yet temporary. You cannot expect temporary men to put all their heart into their work. Moreover they, are not given all those advantages, all those amenities which are the privileges of the Foreign Service men. I wish the Minister for External Affairs will be